

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2287**  
TO BE ANSWERED ON 08.03.2018

**PMGSY**

**2287. SHRI RAVINDRA KUMAR PANDEY:**  
**SHRI JUGAL KISHORE:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state

- (a) the quantum of funds allocated, sanctioned, released and utilized for construction of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and the current year, State and year-wise;
- (b) the targets fixed and the length of roads constructed under the scheme during the said period, State-wise;
- (c) whether all habitations having population above 500 have been connected with roads and if so, the details thereof and if not, the reasons therefor along with the target and time limit fixed in this regard, State-wise;
- (d) whether the Government has also included villages having population less than 250 in Jharkhand and other hilly States under PMGSY and if so, the details thereof;
- (e) whether the Government has paid attention to complaints of irregularities/ corruption under PMGSY and if so, the details thereof, State-wise; and
- (f) the corrective measures taken/being taken for the effective implementation of the said scheme?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

- (a) : State-wise and year-wise details of Funds allocated, released and utilized for construction of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and the current year are given at **Annexure A**.
- (b) : State-wise and year-wise targets and the length of roads constructed under PMGSY during the last three years and the current year are given at **Annexure B**.
- (c) : For accelerated execution of PMGSY in the States, the Ministry of Rural Development in consultation with the Ministry of Finance and the State Governments, has formulated an Action Plan to complete the connectivity mandate of the balance eligible habitations under PMGSY-I by March, 2019, advancing the earlier set target date of March

2022. Accordingly, all State Governments are required to connect all eligible habitations within the stipulated time frame. The details of eligible, sanctioned and connected habitations having population of more than 500 are given at **Annexure C**.

(d) : Special dispensation has been allowed in respect of unconnected habitations having population 100 and above in 267 nos of Left Wing Extremism affected blocks in 9 States identified by Ministry of Home Affairs (MHA) for connectivity under PMGSY. Out of which 1,302 habitations having population 100-249 have been sanctioned for the State of Jharkhand. However, no such dispensation given to in Hill States.

(e) & (f): As per PMGSY Guidelines, the execution and quality of road works is the responsibility of the State Governments, who are implementing the Programme. Any complaints on implementation of the programme received in the Ministry are therefore, referred to the State Quality Coordinators (SQCs) of respective States for taking necessary action and furnishing reports to the Ministry. In case, an adequate response is not received within the stated time schedule, the National Rural Roads Development Agency (NRRDA) which is the technical arm of the Ministry deputed National Quality Monitors (NQMs) to States/UTs and further action is taken on the basis of NQM reports.

Further, programme guidelines also provide for a three tier Quality Control Mechanism. 1st tier is in-house quality control executed through establishment of field laboratories to test the quality of materials used and workmanship executed. 2nd tier is independent monitoring of construction quality by quality monitors called State Quality Monitors (SQMs) engaged by the respective State headquarters. The 3rd tier is envisaged as an independent monitoring mechanism at the central level. Under this tier, the independent National Quality Monitors are engaged for inspections of sample roads, selected at random.

Whenever quality of any road work, after the inspection of the NQM, is graded as “Satisfactory Requiring improvement” (SRI) or “Unsatisfactory” (U), the State Governments are required to ensure that the contractor replaces the material or rectifies the workmanship (as the case may be) within a reasonable time period. For road works graded as “Satisfactory Requiring Improvement” (SRI) and “Unsatisfactory” on the basis of observations of National Quality Monitors, Action Taken Reports are monitored and processed at National Rural Roads Development Agency (NRRDA) for regarding the works.

Action Taken Reports of the road works graded as “Satisfactory Requiring Improvement” (SRI) and “Unsatisfactory” (U) by the State Quality Monitors are monitored by the respective State Governments.

Statements containing State-wise, details of complaints received during the last two years and the current year upto February, 2018 are given at **Annexure D**.

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## Annexure-A

**Annexure referred to reply of part (a) of Lok Sabha Unstarred Question No. 2287 due for 08.03.2018  
(Rs in crore)**

S.No.	State	2014-15			2015-16			2016-17			2017-18		
		Allocation	Release	Expenditure	Allocation	Release	Expenditure	Allocation	Release	Expenditure	Allocation (as per BE)	Release (upto Feb 2018)	Expenditure (up to Jan 2018)
1	Andhra Pradesh	33.00	32.98	330.25	379.20	379.20	411.53	197.59	197.59	214.54	200.00	92.37	117.22
2	Arunachal Pradesh	350.00	345.92	362.68	375.00	375.00	390.81	421.00	205.92	339.01	700.00	348.45	-165.76
3	Assam	321.00	316.07	538.22	347.82	347.82	475.20	475.76	475.76	273.75	437.00	575.58	195.86
4	Bihar	1650.00	1548.16	2259.30	2781.00	2781.00	1776.87	3002.70	2958.34	2830.38	2728.00	1348.05	1013.67
5	Chattisgarh	277.00	270.75	925.18	498.00	498.00	759.94	718.00	449.81	313.59	727.00	338.96	373.37
6	Goa	0.00	0.00	0.00	0.00	0.00	2.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	400.00	418.77	685.91	474.10	474.10	793.66	31.04	31.04	40.42	38.00	0.00	46.31
8	Haryana	224.00	218.96	383.83	304.70	304.69	291.81	44.01	44.01	57.65	52.00	0.00	26.65
9	Himachal Pradesh	86.00	99.40	215.04	268.40	268.40	315.88	396.61	396.61	213.38	365.00	396.34	296.34
10	Jammu & Kashmir	424.00	416.60	422.73	488.00	488.00	258.39	786.00	755.61	-0.11	1400.00	1400.00	559.13
11	Jharkhand	257.00	249.48	785.02	865.00	864.99	552.44	820.00	819.59	652.62	1109.00	1122.26	880.17
12	Karnataka	237.00	237.00	411.23	140.80	140.80	279.40	331.95	331.95	291.81	152.00	1.52	41.67
13	Kerala	152.00	151.41	190.59	151.00	151.00	160.16	180.00	179.45	223.90	172.00	169.13	136.12
14	Madhya Pradesh	726.00	708.00	1667.32	1122.00	1122.00	1798.39	1979.48	1979.48	1393.94	1733.00	1237.39	1507.74
15	Maharashtra	221.00	212.53	540.37	553.30	553.30	622.66	606.00	606.00	578.87	317.00	155.33	335.34
16	Manipur	100.00	100.00	173.94	299.80	299.80	284.70	417.82	412.10	236.22	292.00	158.50	188.77

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17	Meghalaya	64.00	62.56	83.24	150.70	150.70	119.31	215.90	211.99	154.21	189.00	50.04	101.10
18	Mizoram	56.00	54.74	72.35	50.90	50.90	44.11	95.00	93.36	74.07	200.00	197.23	56.43
19	Nagaland	60.00	58.99	50.47	4.00	4.00	30.42	8.05	8.05	2.08	18.00	8.80	8.99
20	Odisha	1178.00	1051.50	1666.10	1382.70	1382.70	1857.50	1925.67	1925.67	1479.39	1559.00	2147.80	1924.25
21	Punjab	302.00	310.21	285.03	221.10	221.10	236.52	275.66	275.66	225.25	326.00	339.15	89.61
22	Rajasthan	415.00	425.66	649.97	559.90	559.90	776.33	571.00	559.41	575.08	902.00	1120.26	446.31
23	Sikkim	96.00	94.59	94.50	68.60	68.60	121.01	138.16	138.16	80.67	237.00	237.00	144.45
24	Tamil Nadu	227.00	239.65	580.72	205.00	205.00	98.03	309.58	309.58	253.19	400.00	636.39	458.99
25	Tripura	190.00	187.36	322.83	274.83	274.83	281.45	447.00	392.37	84.88	277.00	135.38	92.48
26	Uttar Pradesh	591.00	638.70	1002.26	1110.35	1110.35	250.36	1238.22	1234.87	900.57	1769.00	866.81	1249.79
27	Uttarakhand	305.00	314.92	425.17	409.20	409.19	1083.39	550.20	550.20	315.36	497.00	702.21	358.21
28	West Bengal	1209.00	1193.80	1414.20	1427.58	1427.58	455.24	1256.00	819.18	753.54	1000.00	557.59	703.37
29	Telangana		0.88		273.73	273.73	1259.84	146.02	146.03	164.31	203.00	99.22	87.64
	<b>Total</b>	10151.00	9959.58	16538.45	15186.71	15186.68	15787.35	17584.42	16507.85	12722.57	17999.00	14441.74	11274.22

Annexure referred to reply of part (b) of Lok Sabha Unstarred Question No. 2287 due for 08.03.2018  
(length  
in km)

S.No	State	2014-15		2015-16		2016-17		2017-18	
		Target length	Length Constructed	Target length	Length Constructed	Target length	Length Constructed	Target length	Length Constructed (up to Jan 2018)
1	Andhra Pradesh	514.00	595.13	600.00	849.73	1350.00	733.55	500.00	120.31
2	Arunachal Pradesh	450.00	546.58	511.00	512.67	650.00	1360.51	1000.00	761.10
3	Assam	720.00	869.81	810.00	477.63	750.00	929.52	2000.00	456.84
4	Bihar	2900.00	3631.92	4000.00	3730.80	6540.00	6601.62	5600.00	2661.46
5	Chattisgarh	620.00	2648.14	1950.00	1859.48	2750.00	1019.57	1600.00	767.78
6	Goa	-	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	990.00	1892.16	2000.00	1670.68	400.00	211.88	50.00	31.24
8	Haryana	355.00	633.39	390.00	318.99	52.00	62.85	50.00	42.15
9	Himachal Pradesh	260.00	484.96	650.00	755.31	500.00	1429.27	1700.00	1486.01
10	Jammu & Kashmir	750.00	934.66	975.00	488.11	1050.00	1785.16	1800.00	1151.33
11	Jharkhand	703.00	1750.32	1340.00	1346.24	3000.00	3119.52	4500.00	2567.85
12	Karnataka	650.00	627.68	715.00	831.23	800.00	897.09	66.00	44.93
13	Kerala	348.00	345.74	310.00	363.94	430.00	314.33	434.00	196.65
14	Madhya Pradesh	2100.00	5180.92	4433.00	4453.23	6200.00	5081.97	5200.00	3707.25
15	Maharashtra	550.00	499.97	780.00	892.13	1900.00	2000.70	900.00	334.66
16	Manipur	236.00	300.01	390.00	543.82	790.00	1485.85	1000.00	388.66
17	Meghalaya	105.00	44.59	130.00	193.29	400.00	368.87	450.00	91.38
18	Mizoram	115.00	48.60	104.00	136.54	200.00	298.08	500.00	88.10
19	Nagaland	160.00	215.30	175.00	129.00	150.00	395.00	50.00	66.50
20	Odisha	2400.00	3842.68	3055.00	3779.98	6200.00	5796.93	7000.00	4046.82
21	Punjab	650.00	737.46	650.00	545.00	450.00	586.53	950.00	726.41
22	Rajasthan	1550.00	3233.33	2600.00	2420.75	3000.00	3110.10	3200.00	2185.59
23	Sikkim	100.00	120.92	156.00	344.50	150.00	247.42	400.00	245.23

24	<b>Tamil Nadu</b>	379.00	1965.28	1200.00	318.38	800.00	883.19	1500.00	1140.57
25	<b>Tripura</b>	250.00	239.42	250.00	352.12	400.00	405.62	650.00	229.11
26	<b>Uttar Pradesh</b>	1445.00	2000.34	2500.00	5032.15	3900.00	3095.25	4500.00	1964.03
27	<b>Uttarakhand</b>	625.00	714.62	900.00	1191.06	1000.00	1989.32	1500.00	1059.02
28	<b>West Bengal</b>	1850.00	2232.88	1750.00	2398.48	4100.00	2825.53	3500.00	1338.70
29	<b>Telangana</b>			325.00	514.83	900.00	408.64	400.00	232.01
	<b>Total</b>	21775.00	36336.81	33649.00	36450.05	48812.00	47443.87	51000.00	28131.67

## Annexure referred to reply of part (c) of Lok Sabha Unstarred Question No. 2287 due for 08.03.2018

S.No.	State	Eligible Habitations (500+)	Habitations sanctioned (up to jan 2018)	Habitations connected (up to jan 2018)
1	Andhra Pradesh	611	594	571
2	Arunachal Pradesh	163	162	153
3	Assam	11961	10369	8022
4	Bihar	29273	26702	18017
5	Chattisgarh	6056	6036	5642
6	Goa	20	2	2
7	Gujarat	2212	2204	2181
8	Haryana	1	1	1
9	Himachal Pradesh	1110	1013	946
10	Jammu & Kashmir	1457	1442	1128
11	Jharkhand	5700	5398	4648
12	Karnataka	281	281	281
13	Kerala	435	435	380
14	Madhya Pradesh	15864	15730	13863
15	Maharashtra	929	921	883
16	Manipur	291	295	270
17	Meghalaya	140	125	120
18	Mizoram	136	129	127
19	Nagaland	64	64	64
20	Odisha	10284	10184	9529
21	Punjab	397	390	390
22	Rajasthan	8467	8458	10538
23	Sikkim	154	154	152
24	Tamil Nadu	2004	1986	1979

<b>25</b>	<b>Tripura</b>	751	751	739
<b>26</b>	<b>Uttar Pradesh</b>	11526	11514	11223
<b>27</b>	<b>Uttarakhand</b>	708	658	560
<b>28</b>	<b>West Bengal</b>	15676	15676	10564
<b>29</b>	<b>Telangana</b>	398	396	332
	<b>Total</b>	127069	122070	103305





11	Jharkhand	6	4	2	0	2	-	-	-	-	-	2	1	1	0	0
12	Karnataka	1	1	0	0	0	-	-	-	-	-	2	2	0	0	0
13	Kerala	-	-	-	-	-	1	1	0	0	0	1	1	0	0	0
14	Madhya Pradesh	5	4	1	0	1	5	4	1	1	0	8	5	3	0	2
15	Maharashtra	3	1	2	1	1	4	2	2	-	2	2	1	1	0	1
16	Manipur	-	-	-	-	-	1	-	1	-	1	1	0	1	1	0
17	Meghalaya	-	-	-	-	-	-	-	-	-	-	1	0	1	0	1
18	Mizoram	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
19	Nagaland	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
20	Orissa	3	3	0	0	0	3	2	1	0	1	-	-	-	-	-
21	Punjab	-	-	-	-	-	-	-	-	-	-	3	3	0	0	0
22	Rajasthan	1	1	0	0	0	1	1	0	0	0	1	1	0	0	0
23	Sikkim	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
24	Tamil Nadu	1	1	0	0	0	-	-	-	-	-	1	1	0	0	0
25	Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
26	Tripura	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
27	Uttar Pradesh	14	12	2	0	2	14	6	8	2	6	13	8	5	2	1
28	Uttarakhand	2	2	0	0	0	1	1	-	-	-	1	0	1	0	0
29	West Bengal	3	3	0	0	0	-	-	-	-	-	2	2	0	0	0
<b>Total</b>		<b>69</b>	<b>58</b>	<b>11</b>	<b>2</b>	<b>9</b>	<b>45</b>	<b>22</b>	<b>23</b>	<b>3</b>	<b>20</b>	<b>51</b>	<b>27</b>	<b>24</b>	<b>6</b>	<b>13</b>

